

**JUDGMENTS FOR THE MONTH OF DECEMBER,2014**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#"><u>WP(C) 3126/2013</u></a>	DIPAK KR. DAS VS THE STATE OF ASSAM AND 8 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
2	1 <sup>st</sup>	<a href="#"><u>WP(C) 4201/2013</u></a>	PANIKA DEVI VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
3	2 <sup>nd</sup>	<a href="#"><u>WP(C) 3900/2007</u></a>	M/S TREAD N PATCHES VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
4	2 <sup>nd</sup>	<a href="#"><u>WP(C) 5139/2010</u></a>	INDIAN OIL CORPORATION LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
5	2 <sup>nd</sup>	<a href="#"><u>WP(C) 5140/2010</u></a>	INDIAN OIL CORPORATION LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
6	2 <sup>nd</sup>	<a href="#"><u>WP(C) 5141/2010</u></a>	INDIAN OIL CORPORATION LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
7	2 <sup>nd</sup>	<a href="#"><u>WP(C) 5142/2010</u></a>	INDIAN OIL CORPORATION LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
8	3 <sup>rd</sup>	<a href="#"><u>WP(C) 6261/2012</u></a>	GUNA KANTA TAMULI VS THE STATE OF ASSAM AND 3 ORS	Departmental Proceeding	HON'BLE MR JUSTICE UJJAL BHUYAN
9	4 <sup>th</sup>	<a href="#"><u>WP(C) 5594/2010</u></a>	PARTHA SARATHI CHAKRABORTY & 6 ORS VS THE UNION OF INDIA & ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE B.K. SHARMA

10	4 <sup>th</sup>	<a href="#">WP(C) 4382/2012</a>	LALIT KUMAR VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
11	4 <sup>th</sup>	<a href="#">WP(C) 4714/2012</a>	MANISH KUMAR VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
12	4 <sup>th</sup>	<a href="#">WP(C) 4933/2012</a>	CHARANJEET KAUR VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
13	9 <sup>th</sup>	<a href="#">WP(C) 6114/2012</a>	MD. IMDAD HUSSAIN & 29 ORS VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
14	9 <sup>th</sup>	<a href="#">WP(C) 6050/2013</a>	ARABINDA BARMAN & 7 ORS VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
15	9 <sup>th</sup>	<a href="#">WP(C) 5249/2014</a>	ILEN GOGOI & 8 ORS VS THE STATE OF ASSAM & ANR	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
16	15 <sup>th</sup>	<a href="#">WP(C) 3572/2014</a>	SHUJIT KUMAR MONDAL & 11 ORS VS THE STATE OF ASSAM AND 2 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
17	15 <sup>th</sup>	<a href="#">WP(C) 4335/2014</a>	DEBAJIT KUMAR BORDOLOI & 4 ORS VS THE STATE OF ASSAM & 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
18	16 <sup>th</sup>	<a href="#">WP(C) 176/2009</a>	SRI KOLLOLMYOY DEY VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE B.K. SHARMA

19	16 <sup>th</sup>	<a href="#"><u>WP(C) 220/2009</u></a>	SRI MRINAL KANTI SARMA CHOUDHURY VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
20	16 <sup>th</sup>	<a href="#"><u>WP(C) 4148/2013</u></a>	BASAB RANJAN DEB VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE A.K.GOSWAMI
21	19 <sup>th</sup>	<a href="#"><u>WP(C) 2525/2012</u></a>	FARMAN ALI VS STATE OF ASSAM & ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN